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PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/658/(IB)/2017
NAME OF THE PETITIONER(S)	:	KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S)	:	LANDMARK HOUSING PROJECTS CHENNAI PVT LTD
UNDER SECTION	:	9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

1. P. S. Ram
for Rajagopal & Raghunathan
Advocates

Counsel for Petitioners

2. D. Kariyanaiah
for Nathan & Associates
Advocate.

Counsel for Respondents

Counsels representing both the parties are present. Counsel for respondent stated that the matter is settled between the parties and in this regard handed over DD for Rs.4 lakhs to the petitioner. Both the counsels prayed for time to file joint memo of settlement. Time is enlarged at request. Put up on 19.02.2018.

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)